

LOK SABHA

BULLETIN-PART II
(General Information relating to Parliamentary and other matters)

Nos. 322-371]

[Friday, July 19, 2024/ Ashadha 28, 1946 (Saka)

No. 322

Table Office

Circulation of Economic Survey 2023-2024 through Member's Portal

Members are informed that the Economic Survey 2023-2024 alongwith Statistical Appendix (Hindi and English versions) will be made available online through Members' Portal on Monday, 22nd July, 2024, after its laying on the Table of the House.

No. 323

Table Office

No 'Zero Hour' on Tuesday, the 23rd July, 2024

Members are informed that owing to the presentation of the Union Budget on Tuesday, 23rd July, 2024, there will be no 'Zero Hour' on Tuesday, the 23rd July, 2024. Accordingly, the Portal **will not remain operational** from immediately after 0900 hours on Monday, the 22nd July, 2024 to 1000 hours on Tuesday, the 23rd July, 2024.

Further, for raising matters on Wednesday, the 24th July, 2024, the Portal will remain operational to receive notices from 1000 hours on Tuesday, the 23rd July, 2024 to 0900 hours on Wednesday, the 24th July, 2024.

Kind cooperation of Hon'ble Members is solicited.

No. 324

Table Office

Process to submit notice and procedure for raising Matters of Urgent Public Importance after Question Hour i.e. during 'Zero Hour'

Hon'ble members are informed that an e-portal has been put in place to facilitate members to submit their notices online to raise matters of Urgent Public Importance during 'Zero Hour'. Members can also physically hand over the notices of 'Zero Hour' for which printed form is available in the Parliamentary Notice Office, Room No. G37, Ground Floor, Parliament House. The following procedure for raising Matters of Urgent Public Importance during 'Zero Hour' shall be followed:

- (i) Notices may be given by the members from 1000 hours of a given day to 0900 hours of the Session day on which the members desire to raise their matters in the House;

- (ii) The notices received upto 0900 hours on the Session day on which the members desire to raise their matters in the House would be put to computerised ballot after 0900 hours;
- (iii) **Twenty matters**, as per their priority in the **ballot**, may be allowed to be raised on a day. However, some notices over and above these twenty matters **may** be allowed to be raised on the basis of their importance **at the discretion of Hon'ble Speaker**;
- (iv) The order in which the matters will be raised shall be decided by the Hon'ble Speaker at his discretion;
- (v) The matter proposed to be raised **should be under the jurisdiction of the Government of India** so that it would be easier for the Minister concerned to respond to it, in case she/he desires to do so;
- (vi) Matter proposed to be raised **should not contain any statement making allegations**; and
- (vii) Notices shall not relate to matters within the jurisdiction of Speaker.
2. Notices for Monday or first working day of a week may be given on Friday or last working day of the previous week between 1000 hours on Friday or last working day of the previous week and 0900 hours on Monday or first working day of the week.
3. The portal will **not remain operational** from immediately after 0900 hours to 1000 hours on all Session days.
4. Zero Hour portal will be opened from 1000 hours on Friday, the 19th July, 2024. The portal will remain open on Saturday and Sunday for tabling notices online. **Accordingly, notices for raising matters on Monday, the 22nd July, 2024 may be given from 1000 hours on Friday, the 19th July, 2024 to 0900 hours on Monday, the 22nd July, 2024 and all such notices so received will be balloted on Monday, the 22nd July, 2024 soon after 0900 hours.**

Kind cooperation of Hon'ble members is solicited.

No. 325

Table Office

**Display of result of ballot regarding Matters of Urgent Public Importance
during 'Zero Hour'**

Hon'ble members are informed that the notices on Matters of Urgent Public Importance to be raised during 'Zero Hour' received from 1000 hours of a given day to 0900 hours of the Session day on which the members desire to raise their matters in the House shall be balloted in the Parliamentary Notice Office (P.N.O.), Room No. G37, Ground Floor, Parliament House after 0900 hours on the Session day. The result of ballot shall immediately thereafter, be displayed in P.N.O. and Table Office for

information of Members.

A copy of the result of ballot shall also be displayed on the Notice Boards in the Lobby of the Lok Sabha Chamber, Parliament House at 1015 hours on the day on which the members desire to raise their matters in the House.

The result of the ballot shall also be displayed in scrolled format under the 'UPDATES' column of Lok Sabha website immediately after the ballot process is over.

No. 326

Estate and Heritage Management Branch

Birth Anniversary of Shri Somnath Chatterjee, Former Speaker, Lok Sabha

On the occasion of the birth anniversary of **Shri Somnath Chatterjee, former Speaker, Lok Sabha**, a function to pay floral tribute to him will be held at **1030 hours on Thursday, the 25th July, 2024** in the **Central Hall, Samvidhan Sadan**. Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

Members are cordially invited to join.

No. 327

Legislative Branch-I

Notice Period for Tabling Cut Motions and Amendments

Notices of cut motions to the Demands for Grants can be tabled immediately after their presentation.

2. Notices of Amendments to a Bill can be tabled after the introduction of the Bill in Lok Sabha, or after a copy of the Bill, as passed by Rajya Sabha, has been laid on the Table of Lok Sabha.
3. The minimum notice period for tabling cut motions and amendments to Bills, Motions and Resolutions under the Rules of Procedure and Conduct of Business in Lok Sabha is one day.
4. As cut motions and amendments are circulated to members both in English and Hindi simultaneously, the Rules Committee (Fourth Lok Sabha) considered the question of inadequacy of the period of notice for tabling (i) Amendments to Bills, Resolutions and Motions and (ii) Cut Motions. The Committee decided that members might be requested to table such notices at least two days before the day they are to be taken up in the House.
5. The notices of cut motions and amendments tabled upto 15.15 hours on a day are printed and circulated the same day. The notices tabled after 15.15 hours are deemed to have been tabled on the next working day. These notices are printed and circulated on the next working day if the items to which they relate have not already been disposed of in the House.
6. Accordingly, members are requested to table the notices of Cut Motions and amendments to Bills, Motions and Resolutions at least two days before the day the relevant item to which they relate is

to be taken up in the House, but in any case not later than 3.15 PM on the previous day.

Kind co-operation of members is solicited.

No. 328

Legislative Branch-I

Notices of Cut Motions

The notices of cut motions to Demands for Grants in respect of Union Budget given by the members may contain names of places and railway stations written in hand. In order to obviate the chances of mistake in reproducing them in the lists of cut motions, members are requested to write all such names in BLOCK LETTERS in the notices given by them.

Kind cooperation of members is solicited.

No. 329

PRIDE

Orientation Programme For The Newly Elected Members Of The 18th Lok Sabha (21st- 22nd July 2024)

An Orientation Programme for the Newly Elected Members of 18th Lok Sabha is being organized by Parliamentary Research and Training Institute for Democracies (PRIDE) of Lok Sabha Secretariat on 21st – 22nd July 2024.

The Programme will be inaugurated on 21st July 2024 at 1.00 PM at the Main Committee Room (MCR), Parliament House Annexe (PHA), New Delhi.

You are requested to kindly attend the above Programme. The details of the Programme can be seen below:

1. Sunday, 21st July 2024 (Day 1)

- (i) 1.00 PM to 2.00 PM: “Inaugural Session”
- (ii) 2.00 PM to 2.15 PM: “Photo Session”
- (iii) 2.30 PM Session on “Legislative and Budgetary Process”
- (iv) 3.15 PM Session on “Parliamentary Questions and Procedural Devices to Raise Matters in the House”
- (v) 4.00 PM Session on “Digital Sansad: Online/Digital Facilities for Members of Parliament and Cyber Security & Support Services for Members of Parliament: Parliamentary Library; Audio Visual Services; ESupport and PRISM”
- (vi) 5.00 PM Session on “Members of Parliament Local Area Development Scheme (MPLADS)”
- (vii) 5.45 PM Session on “Committee System in Parliament”
- (viii) 6.45 PM Session on “Parliamentary Privileges”
- (ix) 7.30 PM Session on “How to be an Effective Parliamentarian?”

2. Monday, 22nd July 2024 (Day 2)

- (i) 6.30 PM Session on “Facilities and Amenities for Members of Parliament; and Parliament Security and Related Information”
- (ii) 7.15 PM *Valedictory Function*

Best Regards,
Parliamentary Research and Training Institute for Democracies (PRIDE)
Lok Sabha Secretariat, New Delhi

No. 330

Members Reference Service (LARRDIS)

Online Reference Service for Members of Parliament

Members are informed that requests for obtaining Reference material in connection with their parliamentary work and on subjects having a bearing on the day-to-day business of the House may be sent either Online through the Members’ Portal (**url: <https://members.nic.in/>**) or through e-mail (**referencedivision@gmail.com**) or physically through requisition slips at the (i) Members Reference Desk, G-77, Parliament House; and the (ii) Members Reading Room, G-61, Parliament Library Building. Members may also convey their Reference requests to the Members Reference Service on Tel. No.: 23082967, 23035499, 23035037 and 23034391. With a view to render prompt service to the Members, it is requested that the number of Reference requests made may kindly be restricted to a maximum of three at a time.

Members may kindly note that requisite Reference material will be provided to them in the Online mode only which can be accessed from the e-resources in the Inbox of the Members’ Portal or on their respective e-mails.

Provision of hard copies of the Reference material has been discontinued with a view to minimize paper consumption in Parliament.

Kind cooperation and support of the Members is solicited.

No. 331

Computer (HW & SW) Management Branch (Software Unit)

Use of Mobile Attendance APP

Members are informed that Mobile App has been developed for the Members to facilitate them in marking of their attendance within the Parliament House Complex using smart phones for the Lok Sabha Sessions. The application has been designed in a way so that it would be active only in the core area of the Parliament House Complex and not in the peripheral areas. Steps for using the Mobile APP for marking attendance : Kindly install the LSAR mobile attendance application, URL to download the LSAR Mobile attendance application is “LOK SABHA AR”.

ANDROID – https://play.google.com/store/apps/details?id=com.sttl.hrms_loksabha

iOS – <https://apps.apple.com/in/app/lok-sabha-ar/id1531995543>

The credentials to login to LSAR mobile attendance application is being sent separately through What's APP/ SMS in your registered mobile number. For the assistance of the Members, a technical support desk has been arranged in the Parliamentary Notice Office to resolve their queries. The contact No. is [011-23082100/2101](tel:011-23082100/2101)

No. 332

Question Branch

Result of Ballots of Notices of Starred and Unstarred Questions

Members are informed that ballots in respect of notices of Starred and Unstarred Questions received upto 1000 hrs. on 19th July, 2024 for the sitting of Lok Sabha to be held on 06.08.2024 was held in the presence of Shri C.M. Ramesh, MP and Shri L.V. Ramana, Director, Lok Sabha Secretariat in Outer Cabin, Committee Room 'E', of Parliament House Annexe, New Delhi. A total of 1170 notices were received, whereas 277 Members participated in the ballot for 06.08.2024.

2. The result of the ballots has been uploaded on the Homepage viz. loksabha.nic.in.

No. 333

Question Branch

Availability of replies to starred Questions on the Multimedia platform installed in the Lok Sabha Chamber, Parliament House

Hon'ble members are informed that replies to Starred Questions will be available in Multi Media Devices (MMD) installed in the Lok Sabha Chamber, Parliament House before 1100 hrs each day during Session period.

Members may kindly make use of the replies digitally available on the MMDs.

No. 334

Members Services Branch

Security Arrangements In Members' Residential Localities

Members are informed that Delhi Police has appointed permanent Nodal Police officer from New Delhi District for addressing the issues related to security/safety of the Hon'ble Members of Parliament.

Members are requested kindly to inform the Nodal Police officer as and when they happen to go outside Delhi to enable the Police authorities to make necessary arrangements for the security of their residences. The Nodal Police officer may also be contacted for any other assistance that the Members may require from the local police.

NODAL OFFICERS OF DELHI POLICE, NEW DELHI DISTRICT NODAL OFFICER

NAME & RANK	MOBILE NO.	TEL. NO.	FAX NO.
Shri Ravikant Kumar, Addl. DCP- I New Delhi District	9818099061	01123344452	01123347184

**CONTACT NOS. OF POLICE OFFICERS OF NEW DELHI
DISTRICT NEW DELHI DISTRICT CONTROL ROOM: 23362229**

SL. NO.	NAME & RANK	MOBILE NO.	TEL. NO. (OFFICE)	FAX NO.
1	Sh. Deepak Purohit Addl. CP/NDR	9818099024	26183265	-
2	Sh. Devesh Kumar Mahla DCP/New Delhi District	9818099041	23747777	23347184
3	Sh. Ravikant Kumar Addl. DCP-I/New Delhi Distt.	9818099061	23344452	23347184
4	Sh. Gaurav Gupta Addl. DCP-II/New Delhi Distt.	8750870503	23361919	23361919
5	Sh. Ajay Kumar Gupta ACP/Parliament Street	8750870504	23744100	--
6	Sh. Surender Singh Dalal SHO/Parliament Street	8750870521	23361100	23342700
7	Sh. Rajni Kant SHO/North Avenue	6828402468	23093294 23093040	--
8	Sh. Arti Sharma ACP/Chanakya Puri	8750870505	23793100	-
9	Sh. Balihar Singh SHO/Chanakya Puri	8750870523	23012003	--
10	Sh. Nitin Kumar SHO/South Avenue	6828402429	23013336	--
11	Sh. Anil Kumar ACP/Connaught Place	8750870506	23340006	-
12	Sh. Sanjeev Kumar SHO/Connaught Place	8750870525	23747100	-
13	Sh. Amit Kumar SHO/Mandir Marg	8750870522	23364100	-
14	Sh. Atul Kumar ACP/B.K. Road	9911181177	23417100	-
15	Sh. Mahabir Singh SHO/Barakhamba Road	8750870527	23413800 23413900	-
16	Sh. Brijesh Kumar Mishra SHO/Tilak Marg	8750870526	23385571	23385571
17	Sh. Virender Kumar Jain ACP/Tughlak Road	9810254890	23014042	-

18	Sh. Pardeep Rawat SHO/Tughlak Road	8750870524	23012100	-
19	Sh. Jatinder Kumar SHO/Kartavya Path	6828402448	23386908	-

For the matter pertaining to security issues such as PSOs, escorts, security fixtures at residences, etc., Hon'ble Members may kindly contact to the Nodal Officer from Security Unit at following numbers :-

Shri Sukant Shelja Vallabh,
DCP(SG) :8447413569

011-20863518	Office
011-24673774	Security-SG Wireless Control Room Bapu Dham
011-26882107, 011-24672110, 24109082	Security Control Room Bapu Dham
011-24675583	DO/SG, Bapu Dham

Hon'ble Members may also contact visiting Protect Person Cell of Security Unit at Telephone No. 011-24105359 and 011-24107785 (Fax)

CONTACT NOS. OF POLICE OFFICERS OF SECURITY UNIT

SL.NO.	NAME & RANK	MOBILE NO.	TEL. NO. (OFFICE)	FAX NO.
1.	DCP/Security(SG)	8447413569	20863518	--
2.	ACP/Visiting PP(Function) Sh. Mahesh Meena	9818408984	--	--
3.	Visiting PP Cell(D.O.)	--	24105359	24107785

In case of emergency, Police Control Room"112" may also be contacted so that immediate action is initiated.

No. 335

Members Services Branch

Nodal Officers in Delhi Hospitals

Members are informed that following Nodal Officers have been appointed in various Hospitals to facilitate timely service to them for their health related requirements :-

Hospital	Name and Designation	Contact Numbers	Email
AIIMS	Dr. Nirupam Madaan -Nodal Officer Medical Superintendent, AIIMS	9868397035 011-26594700	

	Alternative Nodal Officer Dr. Sidhartha Satpathy, Professor & Head, Dept. of Hospital Admn., AIIMS	9868397012 011-26594708	
RML	Dr. Kavita Chaudhary-Nodal Officer Associate Professor(Medicine)	9810669525	
	Doctor on duty	9870490123 01123404350 01123404653	
LHMC	Dr. Banarsi, A.M.S-Nodal Officer (During the period of leave of Dr. Banarsi, Dr. Praveen Mittal will be work as Nodal Officer)	9810947542 23408255/8256 9810120742	amslhmcssh@gmail.com
	Dr. Jyoti Khandekar, Director Professor Community Medicine	9810812608	
	Dr. Tapas Kumar Ray Dir. Prof. Community Medicine	9891011175	
	Dr. Manish Kumar Goel Prof-Community Medicine	9416538815	
KALAWATI SARAN CHILDREN'S' HOSPITAL	Dr. Minati Acharjya,Addl. M.S.-Nodal Officer	9868301519	dr.minatiacharjya@gmail.com
	Dr. Lokesh Sharma, Senior Medical Officer -Member	9911453833	
SAFDARJUNG HOSPITAL	Dr. Kapil Suri -Nodal Officer, Addl. Medical Superintendent	9810877732 011-26707353 011-26161342	drkapilsuri@vmmc-sjh.nic.in

No. 336

Members Services Branch

Medical Facilities to Members in PHA

Members are informed that Medical Centre Parliament House Annexe shall function from 10:00 AM to 6:00 PM during session period for rendering medical assistance. The schedule of the visiting Specialists/Doctors in Medical Centre is indicated below:-

LIST OF DOCTORS AT MEDICAL CENTRE, PARLIAMENT HOUSE ANNEXE

Department	Name	Designation	Days	Contact No.	Office
PHYSICIAN	Dr.Rajesh Bhatnagar(CGHS)	Sr.C.M.O.(HAG)je	Daily	9868868660	23034171
	Dr. Vinod Gupta,MD, Medicine (SJH)(Contractual)	Medical Spl.	Tuesday	9810779217	23034582
	Dr. Jalaja Raj(CGHS)	C.M.O.(SAG)	Daily	9871155155	23034038
	Dr. Binod Kumar(CGHS)	CMO(NFSG)	Wed	7838265402	23034447
	Dr.T.R.Khurana(Contractual)	MD(Medicine)	Daily	7678699148	23034582
	Dr.Shiv Anand Maurya(CGHS)	Medical Officer	Daily	6391871263	23034449
	Dr. Ashwani Kumar(SJH)	Medical Spl	Mon	9999968169	23034582
	Dr.Vishnu Kumar Gupta(SJH)	Medical Spl.	Fri	9555969770	23034582
	Dr. Radika Jindal(SJH)	Endocrinologist	Mon, Sat	9310797776	23034022
PATHOLOGY	Dr. Sapna Bhan,CGHS(SZ)	Consultant Pathology	Fri, Sat	9868171556	23034592
	Dr Ashish Kumar Yadav CGHS(NZ)	SMO	Mon, Wed.	8744815550	23034592
	Dr. Rajini(SJH)	Consultant Pathology	Tue, Thurs.	9818419206	23034592
SURGERY	Dr. Manidip Chakraborty	Specialist Gr-III	Tue, Wed.	9716604064	23034556
	Dr. Nishith Sudhir Mandal(SJH)	Associate Prof.	Thurs, Friday	9968072721	23034556
	Dr. Md.Abu Masud Ansari(RMLH)	Associate Prof.	Mon. Wed.	9718490092	23034556
ORTHOPEDECS	Dr. Jitender Mishra(SJH)	SMO	Thurs. Saturday	9811129539	23034575
	Dr.Sunil Kumar Pandey(SJH)	CMO(NFSG)	Tue, Wed	8700397645	23034575
	Dr. Ankit Ruhela(SJH)/Dr.Gulshan Garg (SJH)	Specialist Gr-II	Mon, Fri.	9650997442	23034575
RADIOLOGY	Dr. Kamalkanta Vig(RMLH)	Consultant Radiologist	Mon, Saturday	9818266290	23034577
	Dr. Ritu V Arora(RKP-MGH)	Specialist Gr-I	Wed, Fri	9810805133	23034577
	Dr. R.K. Mishra(MC/PHA)	Consultant Radiologist	Tue, Thurs.	9811184970	23034577
DENTAL	Dr. Lohit Malik(SJH)	Staff Surgeon	Tue, Thurs	9464553964	23034258
	Dr. Gautam Khatak(RMLH)	Consultant (Dental Surgery)	Friday	9313648715	23034258
	Dr.Meenakshi Panda(RMLH)	Staff Surgeon	Mon, Wed, Sat	9868961202	23034258
EYE	Dr.Aman Gaur(SJH)	MO Ophthalmology	Tue. Fri	9871551932	23034277
	Dr.Mukesh Kumar(RMLH)	Ophthalmologist	Wed. Thurs.	9811744986	23034277
	Dr.Hari Prakash Puri(RMLH)	SMO Ophthalmology	Mon, Saturday	9582395597	23034277
E.N.T.	Dr.Gyan Ranjan Singh(SJH)	MO(ENT)	Mon, Wed	9455754951	23034260
	Dr.Vikas Chauhan(SJH)	ENT	Fri, Sat	9810884467	23034260
	Dr.Sanjay Kumar(RMLH)	CMO(NFSG)	Tue, Thursday	8826258401	23034260
CARDIOLOGY	Dr.Mohit D Gupta(GBPH)	Professor	Mon. Saturday	9718599108	23035332
DERMATOLOGY	Dr.Alok Raina(RMLH)	Con. Dermatologist	Tue, Sat	9899095877	23034022
GYNEACOLOGIST	Dr.Sangeeta Devi,CGHS Maternity Hosp.	CMO(NFSG)	Mon, Wed	9871647064	23034552
	Dr.Kalpna Verma(CMO), CGHS	CMO Gynecologist	Thurs, Fri	8920476897	23034552
	Dr.Nidhi Kaushik,CGHS(NZ)	CMO Gynecologist	Tue, Saturday	9313093215	23034552
UROLOGIST	Dr. Arun Makkar(RMLH)	Urologist	Wed(11 to 1pm)	9818757047	23035332
PYSCHIATRY	Dr. Gautam Sharma(RMLH)	Sr. Psychiatrist	Thurs, Saturday	9313231020	23035332
UNANI	Dr. Soofia Utsahi(CGHS)	CMO(UNANI)	Wed., Saturday	9310036073	23034021

PAEDIATRICS	Dr.Sandeep Kumar(SJH)	Consultant	Tues, Saturday	9818837214	23034857
AYURVEDIC	Dr. T.S.Shreeeja	CMO Ayurvedic	Every Monday	9868524902	23034021
	Dr. Sandeep Tomar	CMO(SAG)	Every Friday	9953405290	23034021
HOMEOPATHY	Dr Ashish Kumar Jayswal(CGHS)	C.M.O. (Homeopathic)	Every Thursday	9953321029	23034021
	Dr.Seema Magla(MC/PHA)	CMO(Homeopathic)	Every Tuesday	9810972797	23034021
PHYSIOTHERAPY	Ms.Anchal(SJH)	Physiotherapist	Daily(9to4 p.m.)	8840688751	23034485
	Mr.Digvijay Singh(SJH)	Physiotherapist	Daily(9to4 p.m.)	9013950319	23034485
	Mr. Joby Uthappan	Physiotherapist	Daily(9to4 p.m.)		23034485
EMERGENCY DUTY	Dr.Roshan, Medical Officer	M-Stor23034369	ECG- 23034139	9013492754	
EMERGENCY DUTY		StoreLP-23035596		MRT 23035513	
EMERGENCY DUTY		Sample Collection 23034086	X-Ray23035302		23035661
ADMINISTRATION	Sh. Joy Newton Messy- 9968888944	Reception23034100	Admin.23034500	Injection Room 23035661	Pharmacy 23034020

TIMING OF MEDICAL CENTER

The timings and days of operations of various medical facilities to be extended in Medical Center PHA during the current Session of Parliament are as under:-

Medical Consultation, & Pharmacy Services	Monday to Friday-10:00 AM to 06:00 PM Saturday-10:00 AM to 01:00 PM
Physiotherapy	Monday to Friday-09:00 AM to 05:00 PM
Radiology(XRay Services) and Ultrasound (Dental x ray machine and feedback kiosk is also functional)	Monday to Friday-09:00 AM to 04:00 PM Saturday-09:00AM to 01:00 PM
Specialist's Services	Monday to Friday-10:00 AM to 5:00 PM
Laboratory Services	Monday to Friday-08:00 AM to 3:00 PM Saturday-08:00 AM to 11:00 AM

AMBULANCE SERVICES

First Aid Post, PH Ambulance Driver (Aman)	7428816315
Medical Centre, PHA Ambulance Driver (Ramanand Das)	9582683917

Lunch Hour	02:00 PM to 2:30 PM.
Ambulance Services will available from 09:00AM to till the adjournment of the House. After Adjournment of House, the Ambulance of FAP has been deployed at South Avenue Dispensary and Medical Centre Ambulance at North Avenue Dispensary.	
Every Second Saturday is Holiday (Every Sunday is closed)	

Members may kindly note.

No. 337

Members Services Branch

Functioning of First Aid Post, Parliament House

Members are informed that First Aid Post is functioning in Room No. G-69, Parliament House to meet emergent medical requirements of Members of Parliament. The details of the working of First Aid Post are as under:-

Name & Designation	Contact Nos.
Dr. Joyti Rawat, CMO, In-Charge	23017275 and 23014617(O) 9891625539(M)
Timings	
Session days	09:00 AM to till half an hour after both the Houses rise
Inter-Session(on all working days)	10 AM to 6 PM (Daily)
Lunch Hour	02:00 PM to 02:30 PM

Further, the First Aid Post is also kept open during meeting/functions held in Parliament House Complex till such events are over.

No. 338

Members Services Branch

Rail Travel Facilities

Members are informed that for making hassle-free and comfortable Rail Travel Facilities available to Members of Parliament, the Railway Board has sought the cooperation of Hon'ble Members of Parliament requesting them:-

- i. To book the tickets for self/spouse/companion only while using their Identity Card(s) and not to book railway tickets on their behalf for other MPs;
- ii. Not to permit or authorize any other person(s) to travel against their rail travel facility;
- iii. While making train reservation on telephone, to ensure that a written confirmation thereof with particulars of self, spouse or companion as the case may be and their Identity Card number is invariably sent within 24 hours of their making the phone call to the concerned Railway authorities;
- iv. Avoid making multiple reservations in various trains departing on the same day as it leads to unnecessary blocking of berths. It also deprives seats/berths to bonafide rail passengers causing avoidable loss to the Railways. The reservations may be made for any single train on a particular date as far as possible.

Kind cooperation of Members is solicited.

No. 339

Members Services Branch

PNG Grievances Cell in Parliament House Annexe

Members are informed that on the recommendation of the House Committee, the Indraprastha Gas Limited (IGL) has agreed to depute officials in Parliament House Annexe on each **Monday** and **Thursday** during Session period from (1100 hours to 1800 hours) in Room No. 116, First Floor, Parliament House Annexe for the purpose of billing and addressing the other PNG related grievances of Members of Parliament. The details of dealing persons are as under:-

<u>Name</u>	<u>MobileNumber</u>
1. Shri Kamal Lochan Nayak	9911405006(M)
2. Shri Rohit Kumar Jha	9650592333(M)

Members may avail the facility.

No. 340

Members Services Branch

Nodal Officers/Contact at IGI Airport

Members are informed that arrangements to extend assistance/courtesy to Members on their arrival/departure have been made at IGI Airport.

Further in case of exigencies, the following officials may be contacted:

Contact	Mobile No.
Primary Contact–Duty Manager GMR Delhi Airport	9289157363
Secondary Contact– Mr. Amit Chandra-GM-Guest Relations-GMR	9818125041

Members may like to avail the facility.

No. 341

Members Services Branch

Contact Number of Nodal Officers of CISF at Airports

Members are informed that on the recommendation of the House Committee, Lok Sabha, the Central Industrial Security Force, has conveyed the telephone numbers of Nodal Officers (Duty Officer, Control Room) for 68 Airports for extending necessary assistance/courtesy to Members of Parliament at the time of their arrival and departure. Members may like to intimate the said nodal officer regarding their travel programmes while using the airports mention in the list.

Sr. No.	Name of the airport	STD CODE	Duty Officer Control Room
1.	IGI DELHI	011	61239657 (T3)/49654286(T1)/ 42489684 (T2)
2.	MUMBAI	022	66851290/66851298/9930144130 66851292/96 (T-1)
3.	CHENNAI	044	22563242/22563240/22562177/ 07823912803
4.	BANGALORE	080	22001509/22001514/66782250 06366921303
5.	HYDERABAD	040	66601400/66601401/66601402/03/04
6.	AGARTALA	0381	2341047/ 6033318587
7.	AGRA	0562	2301014/9412232438
8.	AHMEDABAD	079	22868165/ 09033041456/22881565
9.	AMRITSAR	0183	2214021/2214027/2214023
10.	AURANGABAD	0240	2477842/ 9112182333
11.	AYODHYA	05278	299913
12.	BAGDOGRA	0353	2698434
13.	BHAVNAGAR	0278	2210324/ 9825206537

14.	BHOPAL	0755	2685341
15.	BHUBANESWAR	0674	2596313/ 8599001460
16.	BHUJ	02832	296160
17.	BHUNTAR	0190	266330
18.	CALICUT	0483	2719432/2732544/2719200
19.	CHANDIGARH	0172	2242417/2242100
20.	COCHIN	0484	2611422/09288002340
21.	COIMBATORE	0422	2573981
22.	DEHRADUN	0135	2412908/ 7617579107/9548730678
23.	DIBRUGARH	0373	2382024/ 6026177701
24.	DIMAPUR	03862	243085/ 8258900193
25.	DIU	02875	275315/ 09624818777
26.	GAYA	0631	2210585/9199068269
27.	GOA	0832	2542529/2542532/2542533
28.	GUWAHATI	0361	7099091163
29.	GWALIOR	0751	2470151
30.	IMPHAL	0385	2455272/09402799054
31.	INDORE	0731	2626430/ 2622947
32.	JAIPUR	0141	2726178 (T-1) / 2726214/2729361 (T-2)
33.	JAMMU	0191	2457333/9070999568
34.	JODHPUR	0291	2595212/6377573767
35.	JORHAT	0376	7575900476
36.	JABALPUR	0761	2999029/2603452
37.	KANNUR	0490	2482300/2481348

38.	KANPUR	0512	2984723/2458675
39.	KHAJURAHO	07686	272013/ 8516937381
40.	KOLKATA	033	25691290/25691205/39874573/6292266533/ 25691158(OPS)
41.	LEH	01982	259205/9484331591
42.	LILABARI	03752	234806
43.	LUCKNOW	0522	8604196662/9725893256
44.	MADURAI	0452	2690010/2691041
45.	MANGALORE	0824	2220418/8951992378
46.	MOPA GOA	0832	2499757/08956887285/ 98484992319 (Fax)
47.	NAGPUR	0712	2807524/6781574/8956465390
48.	PATNA	0612	2228553/07520090421/7520090420
49.	PORBANDAR	0286	2221169/ 09099026627
50.	PORTBLAIR	03192	244153
51.	PUNE	020	26611975/07262000409/26613298
52.	RAIPUR	0771	2418555
53.	RAJKOT	0281	2992484 CCTV
54.	RANCHI	0651	2253815/07280080190
55.	SHILLONG	0364	08794701580/ 2908836/2911813
56.	SHIMLA	0177	2736286/9418840100
57.	SHIRDI	02423	246215/07499158842
58.	SILCHAR	03841	282314/9435117553
59.	SRINAGAR	0194	2303543, 2303313 (APD OFFICE)
60.	SURAT	0261	2992132/09033415088
61.	TEZPUR	03712	09435387054

62.	TIRUPATI	17 0877	2285179/08977925300(LO)
63.	TRICHY	0431	2340113/07373774162
64.	TRIVANDRUM	0471	2502323/2702512/2702312/ 8714602435
65.	UDAIPUR	0294	2655930/2656404
66.	VADODARA	0265	2475518/2481195
67.	VARANASI	0542	2622378/09454219799
68.	VIZAG	0891	2851170

Members may like to avail the facility.

No. 342

Members Services Branch

**Deployment of Official of Ministry of External Affairs to Parliament House Annexe during
Second Session of the Eighteenth Lok Sabha**

Members are informed that on the recommendation of the House Committee, Lok Sabha, the Ministry of External Affairs have agreed to depute official(s) in Parliament House Annexe for the purpose of facilitating Members of Parliament for issuance of Diplomatic Passport and Visa Notes during Second Session of the Eighteenth Lok Sabha i.e. from 22-07-2024 to 12.08.2024 (from 1100 hrs to 1800 hrs). The official(s) will sit in Room No.116, First Floor, Parliament House Annexe.

Members may like to avail the facility.

No. 343

Members Services Branch

Use of Mobile Phone while roaming Abroad

Members are informed/advised to switch off data in their mobile handset while roaming abroad. It has been observed that smart phones manufactured by most brands go on utilizing data for various applications even without knowledge of the user, resulting in huge bills. Moreover, rates of data usage are substantially high abroad. It is advised that while aboard, the data may be switched on in the handset settings, only when it is actually required to be used by the Hon'ble Member.

Nodal Officers of NDMC

Members are informed that the following Nodal Officers of NDMC can be contacted by the Members, in connection with problems relating to electricity, water supply, sanitation, etc. at their official residences.

Sl.No.	Name	Designation	Office Tel.No.	Mobile No.
1.	Sh. Mukesh Kumar	Joint Director(PH)/ Nodal Officer	23034314 23034316	8800711788
2.	Sh. Ankit Jain	Chief Engineer (Electrical)	23367671	9193799111
3.	Sh. Deepak Sachdeva	Superintending Engineer(E-II)	23745605/ 23792184	9811120675
4.	Sh. Radha Krishan	Director(Commercial)	23360616	8826694668
5.	Sh. Ajay Gupta	Superintending Engineer(Sewerage & Water supply)	23366471	9811606869
6.	Sh. Harkesh Meena	Executive Engineer (Water supply)	23745439	9891903970
7.	Sh. Deepak Mittal	MOH (Health and Sanitation)	23742752	8130698279
8.	Dr. Shakuntala Srivastava	CMO/Malaria Sanitation (South Block)	23340638	9811547118 7289082000
9.	Dr. Vijay Shankar Patel	SMO/Malaria Sanitation (North Block)	23340811	8373906562
10.	Sh. R.N.Singh	Director(Enf.)South	23347080	7317880002
11.	Sh. Krishan Kumar	Director(Enf.)North	23364699	9468969932
12.	Sh. Sudarshan Jha Meena	Executive Engineer (Sewer Department)	23753129	9868009897
13.	Sh. Sangam Singh	A.E.(Sewer Deptt.)		9810406454
14.	Sh. Jitender Singh	Dir.(Horticulture),North	23744283	9868415795
15.	Sh. Rais Ali	Dir.(Horticulture),South	23742694	9868829647

NDMC WATER SUPPLY CONTROL ROOM

For any water related query, Members may contact on the following Numbers

NDMC Water Supply Control Room, Kali Bari Marg, New Delhi	011-23743642,23360683,23747566,23747568
Sh. Sanjay Arora, CE(C-I)	011-23367671,9915711456
Sh. Ajay Gupta, SE(PH)	011-23366471,9811606869,7290061910
Sh. Harkesh Meena, EE(Civil)	011-23745439,9891903970

No. 345

Members Services Branch

Payment of Fixed Charges and Water Meter Rent by Members

Members are informed that as per the Housing and Telephone facilities (Members of Parliament) Rules, 1956, a Member is entitled to 4000 KL of water and 50,000 units of electricity per annum, free in respect of the residence allotted to him/her in Delhi/New Delhi and the charges against the free quota are adjusted/paid directly to the NDMC by the Secretariat. However, dues if any on account of excess usage of electricity and water beyond free quota shall be borne and to be paid by the Member himself/herself directly to NDMC as and when excess use of electricity/water is reported to them by NDMC.

2. Over and above the electricity and water charges, NDMC also impose fixed charges as decided by the Delhi Electricity Regulatory Commission (DERC) and water meter rent. These charges are to be borne by the Member and required to be paid by the Member himself/herself directly to the NDMC on monthly basis. Further, electricity/water charges in respect of servant quarter allotted to a Member is also required to be paid by the Member himself/herself but on the request of Member these charges can be adjusted against the free quota/entitlement of water and electricity units available to a Member.
3. Notices regarding all payable dues which are required to be paid by the Members are sent to them by NDMC from time to time.
4. Members are, requested to deposit the fixed charges and water meter rent regularly on monthly basis with NDMC (Room No. 314, PHA, Tel. No. 23034314) besides the dues if any on account of excess consumption over and above their entitled quota, in respect of the accommodation allotted to them including their servant quarter.

Kind co-operation of Members is solicited.

No. 346

Members Services Branch

Appointment of Nodal Officers for Grievances pertaining to CPWD

Members are informed that the following Nodal Officer has been nominated by CPWD to attend the complaints/ grievances pertaining to Civil and Electrical works:

Sl. No.	Grievances pertains to	Name & Designation of Nodal Officer
1.	Grievances related to the residences of Hon'ble MPs	Shri Roop Singh , Executive Engineer, (for Civil related works) Parliament WorksDivision-3,CPWD,I.P.Bhawan, New Delhi Mob.No.9971745982 Email:deleecpawd1.cpwd@nic.in
2.		Shri Rajpal Pandwal , Executive Engineer (for Electrical related works) DED-201,CPWD, Vidyut Bhawan,NewDelhi Mob. No. 9717743861 Email: deleepwed2.cpwd@nic.in

Members may avail this facility.

No. 347

Members Services Branch

CPWD Call Center

Members are informed that CPWD has started a Call Center providing round the clock service for lodging maintenance and electrical (solar water heating system and other misc. electrical gadgets) complaints through Toll Free Nos. **1800114499** and **18002664499**. On registration of a complaint, and SMS will be generated showing complaint number and the name of the person deputed for attending the complaint. Member will be intimated once the complaint has been attended to.

Members are requested to avail the service and give their feedback for further improvement of the services/system.

No. 348

Members Services Branch

Unauthorised Construction / Encroachment in MPs' Residential Areas

Members are informed that unauthorised construction/encroachment in LBZ areas is not permissible.

2. CPWD has reported that some Members of Parliament, Lok Sabha have made unauthorised constructions at their officially allotted residential units. In this regard, the Director-General (Works), CPWD has issued certain guidelines to his subordinate officers to keep a watch on such activities, to avoid recurrence of unauthorised construction/encroachment on the government land in

MPs' residential areas.

3. Members are requested kindly to co-operate with CPWD for removing unauthorised construction(s), if any, in their residential units.
4. Kind cooperation of Members is solicited.

No. 349

Members Services Branch

Time Limit for Shifting from Transit/Temporary accommodation to Regular Accommodation

Members are informed that as per the decision of the House Committee taken on 17 March, 2005, Members can retain transit accommodation for 14 days from the date of habitability/physical occupation of their regular accommodation allotted to them. Thereafter, Member has to make payment of market rent for retaining transit accommodation beyond 14 days of habitability/physical occupation of their regular accommodation.

Kind cooperation of Members is solicited.

No. 350

Members' Services Branch

Closing of Allotment of Suites and Multi-Purpose Hall at Western Court Complex

Members are informed that as per the decision of the House Committee, Lok Sabha the allotment of Suites and Multi-Purpose Hall at Western Court Hostel/Annexe has been stopped w.e.f. 1st May, 2024 as the same is being used by the newly elected members of 18th Lok Sabha as transit accommodation. Therefore, Suites and Multi Purpose Hall in Western Court Hostel/Annexe will not be available for allotment to the guests of Hon'ble MPs and for self use of Ex. MPs until further orders.

Members are requested to take note of the above information.

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No. 351

Parliament Security Service

Security Arrangements in Parliament Estate

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

No. 352

Parliament Security Service

Entry Regulations into the Central Hall, Samvidhan Sadan

Entry in Central Hall, Samvidhan Sadan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even when accompanied by the Hon'ble Members of Parliament. This is in the interest of security in Parliament Estate.

Entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs to the Central Hall, Samvidhan Sadan will remain open as in the past.

Kind cooperation of Hon'ble Members is solicited.

No. 353

Parliament Security Service

Restrictions on Admission into Lobby of the Lok Sabha during the Session

The admission to Lobby is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBY";and
 - ii. C.P.W.D. staff working in the Sansad Bhavan whose presence is functionally required in connection with the discharge of their official duties.
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No. 354

Parliament Security Service

Carrying or Display of Fire Arms in Parliament Estate

The carrying or display of arms and ammunition in any part of the Parliament Estate is strictly prohibited. Only security personnel specifically deployed in the Parliament House with authorization from Parliament Security are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

No. 355

Parliament Security Service

Distribution of Literature, Pamphlets, Press Notes, Leaflets within the Precincts of the Parliament Estate

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or

any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are prohibited inside the Parliament Estate.

Kind cooperation of Hon'ble Members is solicited.

No. 356

Parliament Security Service

Stoppage of Entry of Armed Escorts / P.S.O. coming to Parliament Estate

Consequent to the decision taken by the General Purposes Committee of the Rajya Sabha and Meeting of Hon'ble Speaker with Leaders of Parties and Groups in Lok Sabha, "Armed Escorts/ P.S.O. (Personal Security Officer) of Hon'ble Ministers/Hon'ble Members of Parliament would not be permitted inside the Parliament House Estate." They may peel off from the vehicle at the respective Iron Gates itself.

Kind cooperation of the Hon'ble Members is solicited.

No. 357

Parliament Security Service

Speed Regulation of Vehicles entering Parliament Estate

With the installation of modern security gadgets in Parliament Estate, it is essential to observe certain speed regulations for vehicular movements within the Estate. The speed of vehicles may be kept restricted to 10 Kms per hour till the vehicles cross the last barrier at the Iron Gates. Necessary warning signages have been prominently displayed at suitable locations.

Hon'ble Members of Parliament are requested to kindly give suitable instructions to their drivers for observance of speed regulations while driving inside the Estate.

Kind cooperation of Hon'ble Members is solicited.

No. 358

Parliament Security Service

Advisory for Pedestrians regarding movement through Iron Gate No.1

Security Gadgets have been installed at Iron Gate No. 1 to regulate vehicular movements and to strengthen the security arrangements in the Parliament Estate. Pedestrians are, therefore, requested not to cross these Gadgets on foot.

Hon'ble Members of Parliament are requested to use Ferry Services at this gate for their movement from the Iron Gate to Building Gates of Parliament Estate & back and avoid movement on foot through this gate.

Kind cooperation of Hon'ble Members is solicited.

No. 359

Parliament Security Service

Physical Check of Cars / Vehicles and Briefcases

For security reasons, Hon'ble Members are advised to check their cars and briefcases before coming to the Parliament Estate. In case of self-driven cars, Hon'ble Members are requested to check the dickey, seats, engine etc. before proceeding to the Parliament House Complex.

Hon'ble Members who desire to use bicycle as transport may gain access through Iron Gates and are requested to park bicycle at earmarked place in Self-driven Vehicle Parking at Red Cross Road/Raisina Road and lock the bicycle properly. The bicycles used by Hon'ble Members will be treated as self-driven vehicles.

Kind cooperation of Hon'ble Members is solicited.

No. 360

Parliament Security Service

Switching Off the Mobile Phones and Alarm Bell inside Lok Sabha Chamber

In order to ensure smooth and unhindered proceedings of Lok Sabha and as a mark of respect to the Chair, Hon'ble Members are requested to switch off their mobiles and deactivate alarm bells before entering into the Lok Sabha Chamber.

Kind cooperation of Hon'ble Members is solicited.

No. 361

Parliament Security Service

Regulation of Vehicular Entry/Alighting/Parking Arrangement in Parliament Estate

All types of vehicles viz. Private cars of members, Taxis / Auto-rickshaws / Two-wheelers and other types of vehicles etc. without valid Parking Labels issued by Lok Sabha Secretariat will not be allowed entry inside the Parliament House precincts.

Members are informed that reception lounges have been established between Gates TKR-I & TKR-II and at IG-7 along with provision for ferry service to facilitate transportation to Parliament House, Samvidhan Sadan etc. Members using chauffeur driven cars are requested to alight at the newly constructed lounges at the locations referred to above and use battery operated cars for their movements to Parliament House / Samvidhan Sadan and back. This eco-friendly initiative will also contribute towards reducing congestion near Makar Dwar and its vicinity. Details about traffic movement plan and parking is given below:-

- (i) **Self-driven Vehicles Parking for MPs:** Outside South Utility at Raisina Road and North Utility of Sansad Bhavan at Red Cross Road respectively. Members can enter Parliament Estate through Reception Office from these parkings.

- (ii) **Chauffeur-driven Vehicles Parking for MPs:** Behind Rail Bhawan near Vijay Chowk outside and behind Parliament House Annexe at Gurudwara Rakabganj Road outside.
- (iii) Iron Gate-I and Talkatora Road I & II: Entry/ Exit of authorized labeled vehicles of Hon'ble Members as per practice in vogue.
- (iv) **Facility of Transit Lounge at Iron Gate No.7 (Vijay Chowk Side):** Alighting point of members outside the gate. Members can avail the facility of ferry car/e-vehicle/golf cart upto Makar Dwar of Sansad Bhavan or other buildings in PH Complex. For departure also, these vehicles will be available in front of Makar Dwar or Building Gate No.1 up to Transit Lounge.
- (v) **Facility of Transit Lounge at Talkatora Road:** Alighting point of members. Members can avail the facility of ferry car/e-vehicle/ golf cart upto Sansad Bhavan, Samvidhan Sadan and Parliament Library Building. For departure these vehicles will be available in front of Makar Dwar or Building Gate No.1 at Parliament House Complex upto Transit Lounge.

Kind cooperation of Hon'ble Members is solicited.

No. 362

Parliament Security Service

Issue of PA/PS Passes

Entry Pass for only one PA/PS for entry into Parliament Estate, valid for Session/ Inter Session period, is issued on an application made by the Member on a prescribed format available in Centralised Pass Issue Cell, North Utility Block at Red Cross Road. On every fresh appointment of the PA/ PS, Hon'ble MP's signature is mandatory in the register kept in CPIC.

The following supporting documents i.e. duly filled in prescribed form along with Character Verification Form, Undertaking by Hon'ble MP, two self-attested copies of Aadhaar {in case the applicant bears two addresses (Permanent & Correspondence), supporting documents for both the addresses, old PA Pass (in case of renewal/ change of PA) and one Passport size photograph are required. Entry Pass will be issued to PA/PSs only after verification of documents.

Hon'ble Members are requested to direct their drivers and PA/PSs to comply with security and traffic regulations. The drivers may also be directed to strictly adhere to designated circulation routes and park their vehicles at the specified parking areas.

Kind co-operation of Hon'ble Members is solicited.

No. 363

Parliament Security Service

Access Control of Vehicles

Modern Security Gadgets are installed in the vicinity of Iron Gates within the Parliament House

Estate. These security gadgets, equipped with safety features, are designed to allow access to LMV-NT vehicles viz. Motor Cars, Jeeps, SUVs only. As an additional security feature, Radio Frequency Tags have been issued to all authorized vehicles and accordingly, access control of vehicles is regulated through RF Readers installed at the locations. To ensure safety and security of Members of Parliament, vehicles other than those in LMV-NT category viz. Motor Cars, Jeeps, SUVs (carrying authorized Car Parking Label and Radio Frequency Tag), will not be permitted to enter through Iron Gates of Parliament House Estate.

Kind co-operation of Members is solicited.

No. 364

Parliament Security Service

Functioning of Reception Office and Centralised Pass Issue Cell in Sansad Bhavan

Hon'ble Members are informed that the Reception office and Centralised Pass Issue Cell (CPIC) Counters will remain functional at North Utility Block at Red Cross Road and South Utility Block of the Sansad Bhavan at Raisina Road (Opposite Rail Bhavan). The Reception Office and CPIC can be approached through roundabout at Rail Bhavan Red Cross Road & Raisina Road. This is in addition to the already existing arrangements in Parliament House Complex.

Kind co-operation of Hon'ble Members is solicited.

No. 365

Parliament Security Service

Guidelines for Operation of Security Gadgets in Parliament Estate

1. Modern Security Gadgets have been installed in the Parliament House Complex to restrict unauthorized entry.
2. A distance of at least five feet between two vehicles may be maintained while crossing the Boom Barrier as the system allows clearance of only one vehicle at a time. In case any vehicle accidentally hits the Boom Barrier, the driver must **STOP** the vehicle immediately.
3. Kindly adhere to the speed limits displayed at appropriate locations while entering through security gadgets. Members are requested to brief their drivers accordingly.
4. Occupants of vehicles are to be identified at the second Boom Barrier. Members are accordingly requested to stop for checking at Boom Barrier-II.
5. It may be ensured that the speed of the vehicle does not exceed 10 kmph till the vehicle crosses the last gadget at the Iron Gates. The gadgets are designed in such a manner that they may get activated immediately in an emergency. In case the speed of vehicles exceeds the speed limit of 10 kmph, it may be difficult for the person driving the vehicle to bring the vehicle to a safe halt.

Impact against the Tyre Killers and Road Blockers can cause serious damage to the vehicle and injuries to the occupants.

6. Security Power Fence (SPF) has been installed in the entire perimeter of PH Complex. The power fence will give a deterrent shock (as per internationally permissible standards) to any person coming in contact with the fence. Kindly avoid coming close to the power fence.
7. In case Bollards are being lowered for giving passage to bigger vehicles, the vehicles, which are following such big vehicles, should wait till the Bollards are fully raised and clearance given by the security official at the spot.
8. Pedestrians are requested not to walk over the security gadgets which are installed on road. It may cause grievous hurt in case of sudden activation.
9. Walking on foot behind a vehicle crossing a Boom Barrier is dangerous. The Boom will suddenly hit the person, once the vehicle cross the Boom Barrier. Use only pedestrian path near Boom Barrier.
10. Hon'ble Members are requested to keep Alarm / Reminder Tones of their mobile phones in OFF mode to maintain the decorum in the House and as a consideration to fellow members.

Kind co-operation of Hon'ble Members is solicited.

No. 366

Parliament Security Service

Entry Regulations in the Sansad Bhavan

The entry regulations in the Sansad Bhavan will be as under:

MAKAR DWAR (Opposite Building Gate No. 1 Samvidhan Sadan)	:	Hon'ble Members of Parliament
GAJ DWAR (Towards Iron Gate No. 2)	:	Ceremonial Gate/VVIP Gate
HANS DWAR (Near North Utility Block adjacent to Red Cross Road)	:	Hon'ble Speaker/Ministers/MPs
GARUD DWAR (Towards round about Rail Bhawan)	:	Officials,Media,Visitors coming to Lok Sabha Galleries and Material gate
SHARDUL DWAR (Near South Utility Block adjacent to Raisina Road)	:	Hon'ble Ministers/MPs/Officials/Media and Visitors coming to Rajya Sabha Galleries

ASHVA DWAR : **Hon'ble Chairman/ Deputy Chairman, Rajya Sabha**
(Towards Iron Gate No. 1)

Entry in the Sansad Bhavan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of Parliament and PH Estate.

Kind cooperation of Hon'ble Members is solicited.

No. 367

Parliament Security Service

Show Round of Visitors to Parliament House during Inter-Session Period

The Show Rounds of Parliament House to the visitors will be arranged as usual on all working days during *Inter-Session* period between 1030 hrs. and 1730 hrs. except during weekend, Gazetted Holidays and 05 working days prior to the commencement of the Session due to administrative and security concerns. During inter-session period Group Show round are restricted to maximum 50 persons in one requisition and request for the same should reach 3 working days prior to the visit for verification of antecedents. Show round will not be conducted if the verification is not received or received with adverse remarks. Show rounds are restricted 05 days before the commencement of the Session till the adjournment *sine die* of the Session.

Kind co-operation of Members is solicited.

No. 368

Parliament Security Service

Issue of Visitors' Gallery Passes during Session Period

Hon'ble Members are informed that total five (5) visitors' passes per member per day will be issued and only 02 visitors in a single time slot will be accommodated due to limited seating arrangements in the public gallery during the proceedings of Lok Sabha.

1. Members are requested to provide correct addresses, contact numbers, copies of the Aadhar card of the guests/visitors with the application form for issuing of public gallery passes.
2. Members of Parliament are requested to send the request of sponsored visitors/ guests at least three (3) working days before their scheduled visit for verification.
3. Passes are issued on first cum first served basis as the seating capacity in the visitor gallery is limited.
4. Group passes and same day passes for the Visitors' Galleries are discontinued due to security reasons.
5. Gallery Passes will be issued subject to the completion of verification of character and antecedents through local police/state police. Passes will not be issued in the absence of verification or in case of an adverse remark. All visitors will be subjected to thorough security checks as per norms.
6. Members may avail of the online mode of application for issue of Gallery Passes by accessing <https://darshan.sansad.in> and login through members login credentials followed by steps mentioned therein. In case of any difficulty in accessing the portal, Members may kindly contact (i) Shri

Divyansh Sharma: 9560 924 942 and (ii) Shri Dheeraj Chamyal: 9717 494 836.

7. Members may also avail offline mode of application by downloading Public Gallery (Visitors Card) applicant form from <https://sansad.in/ls/download>. Gallery passes forms are also available at CPIC, North Utility Block at Red Cross Road and South Utility Block at Raisina Raod. **However, the visitors are allowed entry from South Utility Reception only.**

STEPS INVOLVED IN ONLINE APPLICATION AND ACCESS OF VISITOR'S PROTOCOL IN THE VISITORS' MANAGEMENT SYSTEM

1. QR Code Approval:

Upon approval of Lok Sabha/ Rajya Sabha Visitors' Gallery visit, the visitor will receive a QR code on his/her mobile phone, as entered in the online application form.

2. Visit Day Protocol:

On the day of scheduled visit, the visitor will present the QR code (hard copy to be arranged by visitor) at the respective Lok Sabha / Rajya Sabha counter at the South Utility Reception along with original Aadhar card for spot verification.

3. Verification and Smart Visitors' Gallery Card Issuance:

After verification of credentials by the Reception Officer, the Issuing Authority at the Reception Counter will take a biometric impression & photograph of the visitor and issue a Smart Visitors' Gallery Card to the visitor.

4. Access to Visitors' Gallery with Smart Card:

To access the Lok Sabha/Rajya Sabha Visitors' Gallery, the visitor will be required to tap the Smart Visitors' Gallery Card and submit their Biometric impression simultaneously at each Flap Barrier along the designated route.

5. Smart Visitors' Gallery Card Deposit during Exit :

Upon completion of the visit, the visitor will proceed to the exit gate at the South Utility Block and tap the Smart Visitors' Gallery Card at the exit point Flap Barrier to gain exit. The Smart Visitors' Gallery Card must be compulsorily handed over to the Security Officer deployed at the Exit Gate.

6. Non-deposition of Smart Visitors' Gallery Card :

Failure to hand over the Smart Visitors' Gallery Card upon completion of the visit may lead to permanent debarment of the visitor from entering the Parliament House precincts.

Kind co-operation of the Hon'ble members is solicited.

No. 369

Parliament Security Service

Issue of Visitors' Cards on the occasion of Presentation of General Budget

Application for visitors' cards on the occasion of the presentation of General Budget on Tuesday, 23rd July, 2024 at 11.00 A.M. will be accepted up to 2 P.M. on Wednesday the 18th July, 2024. Application received after the said date and time will not be entertained.

2. The cards to be issued will be valid from 11.00 A.M. on 23rd July, 2024.

3. On the top of the applications for visitors' Cards, Hon'ble Members may please write in bold letters 'FOR BUDGET', if applied manually due to technical problem in Smart Visitors Management System Portal.

4. As the seating capacity in the visitors' Gallery of Lok Sabha is limited and usually there is a heavy rush of visitors on this occasion, a Hon'ble Member may apply for visitor's card for **one person only**. In issuing visitors' cards ***preference will be given to the spouses of Hon'ble Members***. Further, the issue of visitors' card will be stopped as soon as the number of cards reaches the seating capacity.

5. Members are requested to provide their correct addresses, contact numbers, a copy of the Aadhar card of visitors / guests with the application form for issuing of public gallery passes.

6. Members of Parliament are requested to send the request of sponsored visitors/ guests at least three (3) working days before their scheduled visit for police verification.

7. Passes are issued on first cum first served basis as the seating capacity in the visitor gallery is limited.

8. Group passes and same day passes for the Visitors' Galleries are discontinued due to security reasons.

9. Gallery Passes will be issued subject to the completion of necessary verification of character and antecedents through local police/ state police. Passes will not be issued if the verification report is not received or received with adverse remarks. All visitors will be subjected to thorough security checks as per norms.

10. Members may avail of the online mode of application for issue of Gallery Passes by accessing <https://darshan.sansad.in> and login through members login credentials. In case of any difficulty in accessing the portal Members may kindly contact **(i) Shri Divyansh Sharma: 9560924942 and (ii) Shri Dheeraj Chamyal: 9717 494 836.**

11. Members may also avail offline mode of application form available at CPIC, North Utility at Red Cross Road and South Utility Block at Raisina Road respectively. **However, the visitors are allowed entry from South Utility Reception only.**

STEPS INVOLVED IN ONLINE APPLICATION AND ACCESS OF VISITOR'S ROTOCOLIN THE VISITORS' MANAGEMENT SYSTEM

1. QR Code Approval:

Upon approval of Lok Sabha/ Rajya Sabha Visitors' Gallery visit, the visitor will receive a QR code on his/her mobile phone, as entered in the online application form.

2. Visit Day Protocol:

On the day of scheduled visit, the visitor will present the QR code (hard copy to be arranged by visitor) at the respective Lok Sabha / Rajya Sabha counter at the South Utility Reception along with original Aadhar card for spot verification.

3. Verification and Smart Visitors' Gallery Card Issuance:

After verification of credentials by the Reception Officer, the Issuing Authority at the Reception Counter will take a biometric impression & photograph of the visitor and issue a Smart Visitors' Gallery Card to the visitor.

4. Access to Visitors' Gallery with Smart Card:

To access the Lok Sabha/Rajya Sabha Visitors' Gallery, the visitor will be required to tap the Smart Visitors' Gallery Card and submit their Biometric impression simultaneously at each Flap Barrier along the designated route.

5. Smart Visitors' Gallery Card Deposit during Exit:

Upon completion of the visit, the visitor will proceed to the exit gate at the South Utility Block and tap the Smart Visitors' Gallery Card at the exit point Flap Barrier to gain exit. The Smart Visitors' Gallery Card must be compulsorily handed over to the Security Officer deployed at the Exit Gate.

6. Non-deposition of Smart Visitors' Gallery Card:

Failure to hand over the Smart Visitors' Gallery Card upon completion of the visit by the respective visitor may lead to debarment of the visitor from future visit to the Parliament House precincts.

Kind co-operation of the Hon'ble Members is solicited.

No. 370

Parliament Museum and Archives

Exhibition by Parliament Museum and Archives during the Orientation Programme for Newly Elected Members of Parliament from 21 to 22 July 2024

Parliament Museum and Archives is setting-up an exhibition on the "Journey of Parliamentary Democracy" during the orientation programme for the Newly Elected Members of Parliament from 21 to 22 July 2024.

Members are requested to make it convenient to visit the exhibition with their families. The exhibition of Parliament Museum and Archives is located near the main Committee Room of Parliament House Annexe (PHA). Members may please contact Telephone Nos. 2303 4049 for further assistance.

Kind cooperation of Hon'ble Members is solicited.

No. 371

Table Office (B)

Attendance Register of Members

Section 3 of the *Salary, Allowances and Pension of Members of Parliament Act, 1954* relating to 'Salary and daily allowances' provides as follows: -

"3. Salaries and Daily Allowances. – (1) A member shall be entitled to receive a salary at the rate of one lakh rupees per mensem during the whole of his term of office and subject to any rules made under this Act an allowance at the rate of two thousand rupees for each day during any period of residence on duty:

Provided that no member shall be entitled to the aforesaid allowance unless he signs the register, maintained for this purpose by the Secretariat of the House of People or, as the case may be, Council of States, on all the days (except intervening holidays for which no such signing is required) of the session of the House for which the allowance is claimed”.

2. **Since the division numbers have not been allotted to members, the Attendance Register has now been arranged State-wise and then Union Territory-wise in alphabetical order. For the convenience of members, the Attendance Register, split into the following four parts, is kept on separate rostrums in the Lobby for signature of members :-**

COUNTER - I	Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana and Himachal Pradesh.
COUNTER - II	Jharkhand, Karnataka, Kerala, Madhya Pradesh and Maharashtra
COUNTER - III	Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana and Tripura.
COUNTER - IV	Uttar Pradesh, Uttarakhand, West Bengal and Union Territories - Andaman & Nicobar Islands, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Jammu and Kashmir, National Capital Territory of Delhi, Ladakh, Lakshadweep and Puducherry

3. In view of the provisions of section 3 of the *Salary, Allowances and Pension of Members of Parliament Act, 1954*, quoted in para 1 above, members are requested to sign in the space provided against their names in the Attendance Register and as per the specimen signatures furnished to the Lok Sabha Secretariat.

4. Members are also informed that a Mobile App has been developed for the Members to facilitate them in marking of their attendance within the Parliament House Complex using smart phones for the Lok Sabha Sessions.

Kind cooperation of Members is solicited.

UTPAL KUMAR SINGH
Secretary General